GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA STARRED QUESTION NO. 65 TO BE ANSWERED ON 05/12/2025

FUNDS RELEASED AND INCREASING NUMBER OF WORKDAYS UNDER MGNREGA

65 Shri Ramji Lal Suman:

Will the Minister of Rural Development be pleased to state:

- (a) the State-wise details of the funds released under the MNREGA over the past three years;
- (b) whether Government would consider to provide more funds under MNREGA to revive the rural economy;
- (c) whether Government would consider increasing the number of workdays under the scheme so that workers can receive 100 days of employment, in view of inability to achieve 100 days of work; and
- (d) the number of new job card holders added and deleted under MNREGA in the past three years?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (d) of Rajya Sabha Starred Question No. 65 for 05.12.2025.

- (a): State/Union Territory (UT)-wise details of funds released under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last three financial years i.e 2022-23, 2023-24 and 2024-25 are given at **Annexure-I.**
- (b): Since Mahatma Gandhi NREGS is a demand driven wage employment Scheme, budgetary outlay is determined based on the anticipated demand for employment in a particular financial year. The Ministry undertakes regular assessments of fund requirements based on demand and seeks additional funds from the Ministry of Finance as and when required for meeting the demand for work on the ground.

Here, it is also to be noted that for the financial year 2024-25, budget allocation of ₹86,000 crore was made, which was the highest ever allocation for scheme at the Budget Estimate (BE) stage since inception. In the financial year 2025-26, the Government has retained this allocation at ₹86,000 crore, ensuring continued support for the scheme.

(c): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, is an Act to provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

The Ministry mandates the provision of an additional 50 days of wage employment (beyond the stipulated 100 days) to every Scheduled Tribe Household in a forest area, provided that these households have no other private property except for the land rights provided under the Forest Rights Act (FRA), 2006.

In addition to this, there is a provision for providing up to an additional 50 days of wage employment in a financial year in drought/natural calamity-affected notified rural areas. Further, as per Section 3(4) of the Act, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds.

The responsibility of implementation of the Mahatma Gandhi NREGS is vested with the Government of concerned States/UTs. The Scheme guarantees up to 100 days of wage employment subject to demand for work by the eligible beneficiaries. In the FY 2025-26 (as on 01.12.2025), 99.81% of the eligible rural households have been offered employment against their demand.

The Ministry continues to closely monitor the implementation of the scheme and provides necessary support to States to ensure that all eligible rural households are able to access employment as per their demand under the Mahatma Gandhi NREGS.

The Central Government has initiated several measures to generate awareness about the scheme. These include, (i) to initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for the wide dissemination of the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, (ii) to expand scope and coverage of demand registration system to ensure that demand for work under Mahatma Gandhi NREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha, (iv) Organization of 'Rozgar Diwas'.

(d): State/Union Territory(UT)-wise number of new job card issued and deleted under Mahatma Gandhi NREGS during the last three financial years i.e 2022-23, 2023-24 and 2024-25 are given at **Annexure-II.**

Annexure-I Annexure referred to in reply to part (a) of Rajya Sabha Starred Question No. 65 dated 05.12.2025.

State/Union Territory (UT)-wise details of funds released under Mahatma Gandhi NREGS during the last three financial years financial year 2022-23 to 2024-25 (Rs. in Crores)								
SI.			Ì	,				
No.	States/UTs	2024-25	2023-24	2022-23				
1	Andhra Pradesh	7707.21	7353.67	8008.81				
2	Arunachal Pradesh	560.70	427.35	578.32				
3	Assam	1929.70	2221.38	2056.49				
4	Bihar	6715.83	6200.03	6402.23				
5	Chhattisgarh	3354.85	2895.12	3420.39				
6	Goa	3.70	0.88	5.05				
7	Gujarat	1540.54	1802.26	1694.60				
8	Haryana	590.19	477.87	373.99				
9	Himachal Pradesh	1203.28	1000.96	1164.85				
10	Jammu & Kashmir	1151.20	921.60	1051.00				
11	Jharkhand	2705.64	2922.27	2719.03				
12	Karnataka	5709.90	5431.67	6218.59				
13	Kerala	3136.44	3532.57	3830.97				
14	Madhya Pradesh	6252.03	5891.65	5707.47				
	Maharashtra	4420.32	3041.48	2545.89				
16	Manipur	581.99	0.95	1086.63				
17	Meghalaya	1155.09	913.86	1118.77				
18	Mizoram	611.65	507.96	540.40				
19	Nagaland	287.85	641.50	839.76				
20	Odisha	3763.80	4906.78	4707.52				
21	Punjab	1331.61	1169.84	1182.14				
22	Rajasthan	7581.87	8683.98	9648.65				
23	Sikkim	97.57	112.19	92.71				
24	Tamil Nadu	7585.49	12616.53	9745.72				
25	Telangana	3825.31	3520.87	2992.21				
26	Tripura	1041.70	1043.59	925.34				
27	Uttar Pradesh	9721.48	9844.25	10650.64				
28	Uttarakhand	626.43	553.81	792.66				
29	West Bengal *	0.00	0.00	1.33				
30	Andaman & Nicobar	4.44	0.00	9.60				
31	Dadra & Nagar Haveli Daman & Diu	9.02	2.21	0.00				
32	Lakshadweep	0.32	0.00	24.95				
33	Puducherry	40.56	58.77	69.00				
34	Ladakh	85.98	62.64	1.62				
	Total	85333.70	88760.50	90207.30				

^{*} Release of funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) to the State of West Bengal was stopped since 09th March, 2022 as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005, due to non-compliance of directives of Central Government.

Annexure-II Annexure referred to in reply to part (d) of Rajya Sabha Starred Question No. 65 dated 05.12.2025.

		2022-23		2023-24		2024-25	
SI. No.	State	No. of Job cards deleted	No. of Job cards included	No. of Job cards deleted	caras	No. of Job cards	No. of Job cards included
1	Andhra Pradesh	2882724	194462		included 271443		312851
2	Arunachal Pradesh	8875				15651	29200
3	Assam	157138		282142			
4	Bihar	5870225					
5	Chhattisgarh	264839				399026	
6	Goa	204839	645	294344			
7	Gujarat	146141	142085			53616	
	Haryana	11028					
9	Himachal Pradesh	18119					
	Jammu And Kashmir	38388					
	Jharkhand	954252	457800			176956	
	Karnataka	203185					
	Kerala	110722	110922	218752		89300	
	Ladakh	1421	10922				
	Madhya Pradesh	366349					
_	Maharashtra	72863					
	Manipur	3153					
_	Meghalaya	3832		15375			
	Mizoram	4149		4902			
	Nagaland	2528		3759			
	Odisha	2370031	352401	523622			
	Punjab	340659					
	Rajasthan	634800					
	Sikkim	1409					
	Tamil Nadu	315049		653677			
	Telangana	510683			105652	80166	
	Tripura	5938		20798			
_	Uttar Pradesh	4858064					
	Uttarakhand	148098		44229			
_	West Bengal	2177536					
	Andaman and Nicobar	143		70			
32	Dadra & Nagar Haveli Daman & Diu	0		2			
33	Lakshadweep	18	76	52	165	37	36
	Puducherry	4394		606		480	
Ë	Total	22486774		10188652			

(As per NREGASoft)